

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3623
ANSWERED ON:12.12.2002
SUICIDE CASES COMMITTED ON RAILWAY TRACK
BHAN SINGH BHAURA

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of suicide cases committed on railway track in Punjab during last three years; and
- (b) the steps taken by the Government to check and stop such happenings on the trains?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) to (b): The maintenance of law and order and the security of passengers and their belongings in the running trains and Railway premises is the constitutional responsibility of the State Government concerned. The cases of crime on Railways are reported to, registered and investigated by the Government Railway Police (GRP). Therefore, information asked for in the question is not readily available with the Ministry of Railways.